

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:3172
ANSWERED ON:19.03.2001
CELLPHONE TOWERS
A.P. JITHENDER REDDY;SHYAMA SINGH

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the private cellular companies have installed towers on high rise buildings violating the norms as reported in Statesman dated February 23, 2001;
- (b) if so, the details thereof ; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (c): The Newspaper Report is about Cellphone Towers in the capital city of Delhi. As per information received from Cellular Operators Association of India, all private cellular operators have installed towers only after taking requisite approvals. The Technical Committee of Delhi Development Authority (DDA) considering the technological needs, have decided to allow the installation of temporary structures on roof tops for Cellular Mobile Telephone Service, however, this being a commercial activity, it may not be permitted in residential areas.